#### COMMITTEE

## ON

## ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

#### FOURTH REPORT

(Fifth Lok Sabha)

- I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Fourth Report.
  - 2. The Committee held a sitting on the 11th April, 1972.
- 3. The Committee considered applications for leave of absence from six Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

New Delhi; *April* 11, 1972 *Chaitra* 22, 1894 (Saka)

S. C. SAMANTA,
Chairman,
Committee on Absence of Members
from the Sittings of the House.

# **APPENDIX**

(Vide para 3 of the Report)

Sl. No.	Name of the Member who has applied for leave of absence	Period for which leave applied	Reasons	Period for which leave of absence recommended by the Committee	
Ι.	Shri Somnath Chatterjee	18-11-71 to 12-12-71 =25 days	Illness	18-11-71 to 10-12-71 =23 days	The Member was present on 13-12-71 There were no sittings on 11th & 12th Dec. 71.
2.	Shri C. K. Jaffer Shariff	29-11-71 till his absence	Illness	29-11-71 to 18-12-71 =20 days	The Member was present on 20-12-71. There was no sitting on 19-12-71.
3.		28-7-71 to 12-8-71 = 16 days and 15-11-71 to 20-12-71 = 36 days	Urgent personal matters and matters pertaining to his constituency		
4.	Shri T. H. Gavit	13-3-72 to 20-4-72 =39 days	Jeep accident	13-3-72 to 20-4-72 =39 days	
5.	Shti M. Muthuswamy	13-4-72 to 20-5-72 =38 days	To attend the UN- CTAD Conference at Chile and a stud tour abroad.		·
6.	Shri Umed Singh Rathia	13-3-72 till Mother's recovery	Mother's illness	13-3-72 to 11-4-72 =30 days	